

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1554  
ANSWERED ON:31.07.2003  
TRAINING FOR ELIGIBLE SCAVENGERS  
CHINTAMAN NAVSHA WANAGA

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the Government had fixed target of training for eligible scavengers and their dependents under liberation and rehabilitation scheme during Ninth Five Year Plan; and

(b) if so, the details thereof and success achieved thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY IN SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL)

(a) Under the National Scheme of Liberation and Rehabilitation of Scavengers and their dependents (NSLRS), the training of scavengers is arranged on the basis of proposals received from the State Governments, in various trades, keeping in view of the ability of the scavengers.

(b) 45,875 scavengers were trained under the NSLRS during the Ninth Five Year Plan and Rs. 3394.75 lakhs have been spent for the purpose.